

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1330/(MAH)/2017

CORAM: Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Asona India Pvt. Ltd.
V/s.
AHZ Interior Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

30 Afinkya
Kundukan Advocate
for
Respondent

Afinkya

RUSHAD IPANI Adv FOR
1/B PETITIONER
PURAZAR FOUZDAR

R. S.

ORDER

T.C.P. No. 1330/I&BC/NCLT/MB/MAH/2017

1. The Authorized Representatives of both the sides are present.
2. The Counsel appearing on behalf of the Petitioner seeks adjournment as the Senior Counsel is held up in the Hon'ble High Court.
3. It is also represented by the Counsel of the Respondent that there is a Marriage in their family and requested for a longer date.
4. In view of the above the matter is posted on 09.01.2018.

Sd/-

08.12.2017

Aah

BHASKARA PANTULA MOHAN
Member (Judicial)